

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 155 of 2007, 125 of 2008 & IA No. 162 of 2008, 196 of 2009 and IA No. 361 of 2009, 40 of 2010, 199 of 2009, 07 of 2011, 163 of 2010 and IA No. 232 of 2010**

**Dated: 11<sup>th</sup> March, 2011.**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

**Appeal No.155 of 2007**

**Steel Furnace Association of  
India**

.....

**Appellant (s)**

**Versus**

**P.S.E.R.C. & Ors.**

.....

**Respondent (s)**

**Appeal No.125 of 2008  
& IA No.162 of 2008**

**SIEL Ltd.**

.....

**Appellant (s)**

**Versus**

**P.S.E.R.C. & Ors.**

.....

**Respondent (s)**

**Appeal No.196 of 2009  
& IA No. 361 of 2009**

**M/s. Mandi Gobindgarh  
Induction Furnace Association**

.....

**Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr.**

.....

**Respondent (s)**

**Contd...P2/-**

**Appeal No.40 of 2010**

Mawana Sugar Ltd. .... Appellant (s)  
Versus  
Punjab State Electricity Regulatory  
Commission & Anr. .... Respondent (s)

**Appeal No.199 of 2009**

Steel Furnace Association of India .... Appellant (s)  
Versus  
Punjab State Electricity Regulatory  
Commission & Anr. .... Respondent (s)

**Appeal No. 07 of 2011.**

**In the matter of:**

Punjab State Power Corporation Ltd. .... Appellant (s)  
Versus  
P.S.E.R.C. .... Respondent (s)

**Appeal No. 163 Of 2010 & IA 232 Of 2010**

Mawana Sugar Mills Ltd. ... Appellant(s)  
Versus  
P.S.E.R.C. & Ors. .. Respondent(s)

Contd.....P3/-

**Counsel for the Appellant (s) :** **Mr. Sanjay Sen &  
Ms. Surbhi Sharma  
in Appeal Nos. 155 of 2007, 40 of 2010,  
199 of 2009 and 163 of 2010.**

**Mr. Amit Kumar Mishra in proxy for  
Mr. Manish Shrivastav in Appeal No.196 of  
2009.**

**Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Ranjitha R. in Appeal No. 07 of 2011**

**Counsel for the Respondent (s) :** **Mr. Jayshree Anand for R-2 in Appeal  
No. 125 of 2008  
Mr. C.S. Rai, Jt. Secretary for P.S.E.R.C.  
in Appeal No. 155 of 2007, 125 of 2008,  
196 of 2009, 40 of 2010, 199 of 2009, 07 of  
2011and 163 of 2010.**

**Mr. Anand K. Ganesan and Ms. Ranjitha  
R. in Appeal No. 163 of 2010**

**ORDER**

At the request of the Learned Counsel for the State Commission, post the matter for hearing **on 29<sup>th</sup> March, 2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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